

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

Appeal No - 174/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 19 (3)

Vs

ROC (M/s Peach Impex Pvt Ltd)

....Applicant

...Respondent

SECTION

U/s 252

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Zoheb Hossain, Mr. Shahrukh Ali

For the Respondent :

ORDER

None present on behalf of the Income Tax Department. Notice to Corporate Debtors/Respondent by all modes including process of the bench as well as through publication circulated in the area where the registered office of the Corporate Debtor/respondent is situated. Affidavit of service to be filed 3 days before the next date of hearing. List the case on **13.04.2020**.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)